

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.109

IB-2688/ND/2019

IN THE MATTER OF:

Standard Chartered Bank

Vs.

RCI Industries & Technologies (P) Ltd

...OPERATIONAL CREDITOR

.. CORPORATE DEBTOR

SECTION

U/s 9 IBC, 2016

Order delivered on 19.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Parth Chopra, Advocate

For the CD

: Mr. Himanshu Gupta, Advocate

For the OL

:

For the Intervener

:

ORDER

Both sides are present. Counsel for the Corporate Debtor submitted that a copy of the rejoinder has been received recently and prayed for time to file the written submissions. At request, time is enlarged.

List the matter on 19.3.2021.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit (Court-III)